

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Maan Saroovar Properties Development Private Limited Date of Commencement of Liquidation: 12-11-2025; List of Stakeholders as on Date: 03-01-2026; Name of IP: Mr. Ashish vyas; Process Number: 1; Last 5 digitof registration number: 12267

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	11232260	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	43810	0	0	0	NA
3	Secured financial creditors	3	6796128796	3	6796128796	0	0	0	Annexure 3
4	Unsecured financial creditors	5	289337754	5	250212754	0	39125000	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	4	15182770	4	15182770	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	3170506138	2	5413980	0	3157398460	7693698	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	13	580889810	12	59812274	0	520339995	737541	Annexure 9
Total		28	10852045268	26	7138026644	0	3716863455	8431239	